

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following five Additional Judges of the Kerala High Court, as Permanent Judges of that High Court:

1. Mr. Justice Sathish Ninan,
2. Mr. Justice Devan Ramachandran,
3. Mr. Justice P. Somarajan,
4. Smt. Justice V. Shircy, and
5. Mr. Justice A.M. Babu.

The above recommendation unanimously made by the Collegium of the Kerala High Court vide Minutes dated 25th October, 2017 has the concurrence of the Chief Minister and the Governor for the State of Kerala.

In order to ascertain suitability of the above-named recommendees for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Kerala High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

In terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium, a two-Judge Committee was constituted by the Chief Justice of India to evaluate Judgments of the above-named Additional Judges. The said Committee has submitted its report dated 4th December, 2017, a copy whereof is placed below.

Considering the material on record, including the views of our consultee-colleagues and the report of the Judgment Evaluation Committee, the Collegium finds all the above-named Additional Judges suitable for being appointed as Permanent Judges.

In view of the above, the Collegium resolves to recommend that Mr. Justices (1) Sathish Ninan, (2) Devan Ramachandran, (3) P. Somarajan, (4) Smt. V.Shiricy, and (5) A.M.Babu, Additional Judges be appointed as Permanent Judges of the Kerala High Court.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

February 22, 2018

